

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 88 of 2011 &  
I.A. No. 157 of 2011**

**Dated : 19<sup>th</sup> September, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

<b>PTC India Limited</b>	<b>....Appellant (s)</b>
<b>Versus</b>	
<b>Gujarat Electricity Regulatory Comm. &amp; Anr.</b>	<b>... Respondent (s)</b>

Counsel for the Appellant (s) :	Mr. Parag Tripathi, ASG with Mr. Varun Pathak & Mr. Shadan Farasat
Counsel for the Respondent(s):	Mr. M.G. Ramachandran Ms. Shikha Ohri

**ORDER**

Post the matter for further hearing on **22.09.2011.**

**(V. J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

TS/KS